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THE MINIS'! ER OF s 1 A 1 E IN J III-'. MINISTRY OF FINANCE (SHRI V I D Y A i:il \KA\ Sill Kl \): (a) 5fes, Sir.

(I>) to (d) On the basis of the recommendations of the Central team, revised ceiling of expenditun of Rs. 21.91 crores (Rs. 18.91 m.us for the year 1970-71 and Rs. :', crorea IIM the war 1971-72) on flood relief measures in West Bengal lias been adopted ta par post's of Central assistance.

Centra] assistance covering the entire ceiling for 1'.i7<i-71 lias been sanctioned i the State Government.

## SIMIU SCIENCE RESEARCH

SOS. S11R1 IAGDISH PRASAD M\THUR: Will the Minister oi KDl CATION AND YOUTH SERVICES Inpleased to Male:

- (a) whether it is a fad that Government have decided to increase the annual budget of the Council of Social Science Research to Rupees One Crore in the next three years; and
- (b) if so, what are the projects envisaged lor this increased grants?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDHARTHA SHANKAR RAY): (a) The Fourth Five Year Plan ol the Mintstri makes a tentative allocation ot Rs. 87.SO lakhs (and not Rs. one cioic) to the Indian Council of Social Science Research in the last year of the Fourth Five Yen Plan, that is, 1!)73-74.

(h) The programmes for which the allocation has been made, comprise the following:

Promotion of Research, Documental ion Services, Publications, Research Information, Setting up of Regional Centres, other miscellaneous programmes administration and capital expenditure

## INCOME-TAX APPEALS

806. DR. IS. X. ANTAN1: Will the

Mini,in ol FINANCE he pleased to state:

- (a) what is the total number of income-lax appeals disposed of by the Appellate Assisiani Commissioners ami flte income Tax Appellate Tribunal, respertiveUr. dining the financial year 1969-70;
- (b) in how many of the abotr appeals the assessment made by the Income 'lav Officers was upheld by the Appellate Assistant Commissioners ami the Tiibunal Nftpectively;
- (<) in respect of the above cases, what was the aggregate tax demand under the assess-ment cutlers made by the Income Tax Officers! a i modified under the appellate orders

made by the Appellate Assistant Commissioners; and as modified under (he appellate orders made by the Income lax Appellate

to Questions

(d) if the assessments were reduced under the appellate orders of the Appellate As-sistanl Commissioners and the Income Tax Appellate liibiinal, whai percentage (of the tax demanded under the assessment orders ol the Income Tax Officers) does the reduction represent?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) 2,31,485 and 24,936 respectively.

(b) to (d) Information regarding the number of appeals in which the assessment made by the Income-tax Officers was upheld by the Vppellate Assistant Commissioners during 196M0, is being collected and will be laid on i|cr I able of the House, The collection of will information remaining involve incommensurate time and labour.

## NEW SCHEME OF L.I.C.

307. SHRI B. S. SAVNEKAR: SHRI A. G. KULKARN1: SHRI N. P. CHAUDHARI: SHRI T. G. DESHMUKH: SF1R1 S. B. HOBDEY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Life Insurance'Corporation has recently announced a new scheme linking the deposits of insurers and some other proposals:
- (b) if so, what is the nature of the scheme;
- (c) whether the measures will reduce the rate of premiums on low value insurance scheme?

THE MINISTER OF FINANCE (SHRI Y. B. CIIAVAN): (a) Yes, Sir. The Life Insurance Corporation has decided to introduce iwo Schemes of insurance of depositors in banks. Under one, claim is payable only if death occurs In an idem. Under the other, the claim is payable on death whatever the

........ hereto. The L.I.C. has also decided io introduce a scheme for providing term cover to those who invest in Units of the Unit Trust of India. Details of this scheme are being worked out.

- (b) Copies of the outlines of the first-mentioned two schemes arc laid on the Table ol' the House. [See Appendix LXXV, Annexure
- Hi I ci in assurance plans are low cost insurance plain. Since the protection under ihese Schemes is "term assurance", the cost under ihrse Schemes would \K low.